GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 2271

TO BE ANSWERED ON 08/08/2025

FINANCIAL ASSISTANCE FOR SETTING UP COLD STORAGE

2271. SMT. DARSHANA SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government provides loans or financial assistance to farmers, Farmers Producer Organization (FPOs), cooperatives societies and private sector for setting up of cold storages;
- (b) if so, the number of cold storages set up so far, the details thereof, State-wise; and
- (c) whether any specific scheme is proposed for expansion of cold chain infrastructure in other states including Uttar Pradesh?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI RAMNATH THAKUR)

(a) to (c): Government is implementing various schemes under which financial assistance is available for setting up of cold storage for Horticulture produce including perishable horticultural produce throughout the country.

Development of Agriculture & Farmers Welfare is implementing Mission for Integrated Development of Horticulture (MIDH) under which financial assistance is provided for various horticulture activities including Construction/Expansion/ Modernization of cold storages of capacity up to 5000 MT in the country. The component of Cold Storage is demand/entrepreneur driven for which Government assistance in the form of credit linked back ended subsidy is available at the rate of 35% of the project cost in general areas and 50% of the project cost in North Eastern & hilly States and scheduled areas through respective State Horticulture Missions.

Under the scheme, assistance is available for individuals, Groups of farmers/ growers/ consumers, Partnership/ Proprietary firms, Self Help Groups (SHGs), Farmers Producer Organization (FPOs), Companies, Corporations, Cooperatives, Cooperative Marketing Federations, Local bodies, Agricultural Produce Market Committees (APMCs) & Marketing Boards and State Governments.

Besides, National Horticulture Board (NHB) is implementing a scheme namely "Capital Investment Subsidy for Construction/Expansion /Modernization of Cold Storages and Storages for Horticulture Products". Under the scheme, credit linked back-ended subsidy at the rate of 35% of the capital cost of the project in general areas and 50% in case of North East, hilly & scheduled areas for construction/expansion/modernization of cold storage and Controlled Atmosphere (CA) storage of capacity above 5000 MT and up to 20000 MT is available.

The State wise details of number of cold storage sanctioned so far is at Annexure – I.

Ministry of Food Processing Industries (MoFPI) implements a Scheme for Integrated Cold Chain, Food Processing and Preservation Infrastructure as one of the components of Pradhan Mantri Kisan Sampada Yojana (PMKSY) with the objective of reducing post-harvest losses of horticulture and non-horticulture produce and providing remunerative price to farmers for their produce. Under the scheme, Ministry provides financial assistance in the form of grantin-aid at the rate of 35% for general areas and 50% for North East and Himalayan States, Integrated Tribal Development Programme (ITDP) areas and Islands for storage and transport infrastructure and at the rate of 50% and 75% respectively for value addition and processing infrastructure subject to a maximum grant-in-aid of Rs. 10.00 crore per project for setting up of integrated cold chain projects including irradiation facility. Standalone cold storages are not covered under the Scheme. As per the information received from MoFPI, a total 27 number of cold chain infrastructure projects have been sanctioned in the State of Uttar Pradesh under the PMKSY scheme.

All the above schemes are demand/entrepreneur driven through commercial ventures for which government assistance is in the form of credit linked back ended subsidy/grant-in-aid and is provided based on the proposals received from the States/entrepreneur.

Further, to strengthen agriculture infrastructure in the country, Government has launched Agriculture Infrastructure Funds (AIF) of Rs. 1.00 lakh crore. Under AIF, there is provision for collateral free term loan upto Rs. 2.00 crore and interest subvention of 3% on the term loan availed for creation of post-harvest infrastructure including establishment of cold storages.

 $\label{eq:Annexure-I} Annexure-I$ State wise details of number of cold storage sanctioned in the Country as on 30.06.2025

2 Andhra Pradesh & Telangana 480 1996. 3 Arunachal Pradesh 2 66 4 Assam 45 212 5 Bihar 316 1490. 6 Chandigarh (UT) 7 12. 7 Chhattisgarh 132 586. 8 Delhi 97 129. 9 Goa 29 77 10 Gujarat 1023 4042. 11 Haryana 387 886. 12 Himachal Pradesh 89 181. 13 Jammu & Kashmir 96 382. 14 Jharkhand 60 250. 15 Karnataka 271 930. 16 Kerala 202 96. 17 Lakshadweep (UT) 1 1 18 Madhya Pradesh 341 1498. 19 Maharashtra 672 1259. 20 Manipur 2 <th>S. No.</th> <th>Name of the State</th> <th>No.</th> <th>Capacity (MT)</th>	S. No.	Name of the State	No.	Capacity (MT)
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5 Bihar 316 1490 6 Chandigarh (UT) 7 12 7 Chhattisgarh 132 586 8 Delhi 97 129 9 Goa 29 7 10 Gujarat 1023 4042 11 Haryana 387 886 12 Himachal Pradesh 89 181 13 Jammu & Kashmir 96 382 14 Jharkhand 60 250 15 Karnataka 271 930 16 Kerala 202 96 17 Lakshadweep (UT) 1 1 18 Madhya Pradesh 341 1498 19 Maharashtra 672 1259 20 Manipur 2 4 21 Meghalaya 4 8 22 Mizoram 3 44 23 Nagaland 5 8	3	Arunachal Pradesh	2	6000
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(Source: Directorate of Marketing and Inspection (DMI) upto 2009, National Horticulture Board (NHB), National Horticulture Mission (NHM), Horticulture Mission for North East & Himalayan States (HMNEH)) and MoFPI
